

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF JUNE-2025.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-PAYMENT OF COURT FEES	
1	SH. VIDYA PRAKASH/ SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 653/2025	03.06.2025	SHIV ELECTRIC VS. PUBLIC WORKS DEPARTMENT	DEV PRAKASH PACHAURI	9811384868	advocatevarunhans@gmail.com	02.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 663/2025	05.06.2025	SHIVANGI AGGARWAL VS. MUNICIPAL CORPORATION OF DELHI	SATYENDE RA KUMAR SINGH	9811161525	sksingh116@gmail.com	04.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 669/2025	06.06.2025	KAILASH CHAND VS. NEETI SHARMA	JAI SAHAJ ENDLAW	9899389928	jai@jsechambers.com	05.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 687/2025	13.06.2025	KUNDAL LAL VS. RANJAN ALANKAR JEWELLERS LTD.	LALASHUTOSH NAGAR	9999666398	ashutoshnagar@analaw.in	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 688/2025	13.06.2025	R.K. GOEL VS. ABHAY KUMAR JAIN MUNICIPAL CORPORATION OF DELHI	A.K. TRIVEDI	9871441764	aktrivedilawoffices@gmail.com	12.06.2025
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM 689/2025	13.06.2025	KALU RAM SHRI SINGH VS. CHAND SINGH HOODA	RAJESH KUMAR	9716444576	rajeshkumarhoda30@gmail.com	12.06.2025
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/648/2025	02-06-2025	YOGESH AGARWAL Vs NARESH KUMAR JINDAL	Jatin Aggarwal(P)	9953283177	ka.legal@gmail.com	30.05.2025
			306	CS (COMM)/	CS (COMM)/649/2025	02-06-2025	M/S A TO CHEMICALS Vs SUSHEEK KUMAR	ZLOVEKESH AGGARWA (P),	9891947575	lovekesh27@gmail.com	22.01.2025
			306	CS (COMM)/	CS (COMM)/668/2025	06-06-2025	RAJESH KUMAR YADAV Vs SHRIRAM GENERAL INSURANCE COMPANY LTD.	Ajay Kumar Yadav(P),	9968394317	advajjayadav20@gmail.com	20.06.2025
			306	CS (COMM)/	CS (COMM)/667/2025	06-06-2025	MOHAMMED ASAD SIDDIQUI Proprietor Fortune Metacast Vs PANKAJ JAIN Proprietor Sh. S. S. S. S. S.	Tanvir Nayar(P),	9205618242	advyagyesh@gmail.com	03.06.2025
			306	CS (COMM)/	CS (COMM)/670/2025	09-06-2025	DHARMENDER KUMAR Vs SOHAN LAL	NAVEEN SHARMA(P)	9811143319	advocaterky@gmail.com	04.06.2025
			306	CS (COMM)	CS (COMM)/672/2025	09-06-2025	CROCS INC Vs ASHOK KUMAR	Shravan Bansal(P),	6201970125	unitedmark@unitedandunited.com	04.06.2025
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 645/2025	02.06.2025	M/S A TO LIFE PHARMA P.LTD	ZLOVKESH VS AGG	9891947575	LOVKESH27@GMAIL.COM	22.01.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 646/2025	02.06.2025	BANK OF MAHARASHTRA VS VIPIN KUMAR	RAJIV RANJAN	9205290440	RRANJANADVOCATE@GMAIL.COM	29.05.2025
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 656/2025	04.06.2025	M/S B.D. CREDITS LTD VS MR. SUNIL KR. PANDEY	DEEPAK VADAV	9999980081	DEEPAKYADAVADVOCATE@GMAIL.COM	07.05.2025

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			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)/674/2025	09.06.2025	ADITYA SHARMA SMT. VIMLA DEVI VS VINOD CHAUHAN	VINOD CHAUHAN	9871332204	VINODCHAUHANQ42017@GMAIL.CO	30.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)/680/2025	13.06.2025	PURSHOTAM DASS SABLANIA VS ASHOK LATHER	RAJNESH KANT	9990427146	NOT PROVED	06.05.2025
			303, Extension Block, Hazari Courts, Delhi	Suit for Recovery	CS (COMM)/681/2025	13.06.2025	STATE BANK OF INDIA VS LAKSHAY SODHI	A.K.ROUT	9999132159	AKROUTADVOCATE@GMAIL.COM	06.06.2025
4	MS ANIL KUMAR SISODIA, JUDGE, COMMERCIAL COURT-04	CENTRAL DELHI	ROOM NO.304	RECOVERY	CS (COMM)/650/2025	03-06-2025	DIMPLE KEDIA Vs HARJEET SINGH	Hardik Aggarwal(P)	7859984398	advocatehardikaggarwal@gmail.com	28.05.2025
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL DELHI	305	RECOVERY	CS (COMM)/660/2025	04.06.2025	State Bank Of India Vs Jackson John Bodra	TRATH LAL YADAV(P),	0.9643228307	Emailid-advtirath@gmail.com	22-05-2025
			305	RECOVERY	CS (COMM)/677/2025	09.06.2025	SHRI FAZLUREHMAN Vs SHRI ISMAIL BEG	ANANT RAO(P),	9811031736	N/A	02-06-2025
6	SH. NEELAM SINGH, DISTRICT JUDGE COMM-06 TIS HAZRIL COURT CENTRAL DELHI	CENTRAL DELHI	410	CS (COMM)/642/2025	CS (COMM)/642/2025	02-06-2025	M/S SAKARNI PLASTER (INDIA) LTD Vs RADHA GUPTA	JUNEANK AGGARWAL (P),	981276250	aor.JUNEank@gmail.com	26.05.2025
			410	CS (COMM)/643/2025	CS (COMM)/643/2025	02-06-2025	SMT SUSHILA Vs SHRI DATARAM	Rajesh Kumar Hooda(P),	9716444576	rajeshkumarhooda30@gmail.com	16.05.2025
			410	CS (COMM)/651/2025	CS (COMM)/651/2025	03-06-2025	M/S SETHI SALES CORPORATION THROUGH ITS PROPRIETOR HARMET SINGH Vs M/S	VIJAY YADAV	9599701116	advyadavvijay@gmail.com	26.05.2025
			410	CS (COMM)/655/2025	CS (COMM)/655/2025	04-06-2025	SH SHRIKANT CHAUDHARY Vs SH GURPREET SINGH GULATI	M.K. GAHLAUT	9717266278	manoj28gahlaut@gmail.com	28.05.2025
			410	CS (COMM)/661/2025	CS (COMM)/661/2025	05-06-2025	M/S MODSAL FROZEN FOODS (P) LTD Vs M/S PRIMUS AGRO FOOD EXPORTS PVT LTD AND ORS	manu sishodia(P),	9810019309	manusisoddiat7@gmail.com	27.05.2025
			410	CS (COMM)/662/2025	CS (COMM)/662/2025	05-06-2025	RELAXO FOOTWEARS LTD Vs ASHOK KUMAR	Manoj Kumar(P),	9868650379	manojkr_singh@hotmail.com	26.05.2025
			410	CS (COMM)/664/2025	CS (COMM)/664/2025	06-06-2025	BANK OF BARODA Vs DAHIYA AND CHHIKARA PVT LTD	Govind Pandey(P),	9718618928	govind19Feb@gmail.com	03.06.2025
			410	CS (COMM)/675/2025	CS (COMM)/675/2025	09-06-2025	LALIT KUMAR PROP OF M/S LALIT ASSOCIATES Vs DELHI URBAN SHELTER IMPROVEMENT BOARD AND ORS	NAVED SAZAM	9968363291	naved.azam@gmail.com	04.06.2025

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7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	EX. (COMM) 299/2025	09.06.2025	MOHAN LAL GOEL VS INVICTA MEDIA PVT. LTD.	NA	NA	NA	26.05.2025
			COURT ROOM 302	CIVIL SUIT	EX. (COMM) 301/2025	10.06.2025	ICICI BANK LTD VS AMANDEEP SINGH	MANISH YADAV	9560084640	ADVMANISHYADAV01@GMAIL.COM	27.05.2025
			COURT ROOM 302	CIVIL SUIT	MISC. DJ 480/2025	26.06.2025	DULI CHAND NARAIN VS M/S AROMA SPICE INDUSTRY	ANSHUL DASS JAIN	9899998243	aropjain@gmail.com	05.06.2025
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	ROOM NO.308	RECOVERY	CS (COMM)/654/2025	03-06-2025	SBI VS. SAGAR	ASHISH BATRA	9891223874	ashishbatra@gmail.com	30-05-2025
			ROOM NO.308	RECOVERY	CS (COMM)/659/2025	04-06-2025	GOPAL CHAND AGGARWAL VS. NEHA GOEL	YASHWANT SINGH	9310096440	ADVYASHWANT@GMAIL.COM	23-01-2025
			ROOM NO.308	RECOVERY	CS (COMM)/678/2025	09-06-2025	SUNIL MEHRA VS. YOGESH GAMBHIR	RAHUL KUMAR SINGH	9350633101	NA	26-12-2024
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/647/2025	02-06-2025	LEVI STRAUSS AND COM VS ASHOK KUMAR	Shravan Bansal(P),	9990605966	UNITEDMARK@UNITEDANDUNITED.COM	23.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/474/2025	(I) 03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/473/2025	(I) 03-06-2025	Rahul Bhargava Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/472/2025	(I) 03-06-2025	Harmeet Singh Kapoor Vs M/s Neo Developers Pvt Ltd	ALOK BHATT(P),	9818489589	Office@rajindersingh.co.in	26.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD EXECUTION (COMM.)	Execution (Comm)/293/2025	04-06-2025	Ajay prakash gupta Vs Sanjay jain	Sandeep Jindal(P),	98104-74101		
			309 FLOOR EXTENTION BLOCK	THIRD OMP (COMM.)	(I) OMP (COMM)/491/2025	(I) 09-06-2025	SGS INDIA PVT LTD Vs Bureau of Indian Standards	VEERA MATHAI(P),	858694645, 8805594425	bhairavsin@sagalegal.in, veeramathai@sagalegal.in	05.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/686/2025	13-06-2025	Lal Man Gupta Vs Sarvaiya	Ankit Hitesh Mehta(P),	9717355900	gauravsethi1977@gmail.com	04.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/682/2025	13-06-2025	M/S HELPLINE PUBLICATION PVT LTD THROUGH ITS DIRECTOR MANISH SINGH VS	BHANU MOHAN(P),	9968165990	ssrinetassociate@gmail.com	05.06.2025

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			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/685/2025	13-06-2025	Pawan Bansal Vs Municipal Corporation Delhi	satyendra kumar osingh(P),	9811161525	ksinghill6@gmail.com	03.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/684/2025	13-06-2025	MBD ALCHEMIE PVT LTD Vs OXFORD CONVENT SCHOOL	Rakesh(P),	9971719499	NA	29.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/683/2025	13-06-2025	ANAND SINGH Vs SANJAM SINGH	KARTIK JAIN(P),	8368060024	advocatekartik98@gmail.com	10.06.2025
			309 FLOOR EXTENTION BLOCK	THIRD CS(COMM.)	CS (COMM)/666/2025	06-06-2025	NARINDER SHAH Vs SAJ CREATION	BHUMIKA GUPTA	9560827805	shailendra@sbsociates.in	15.05.2025
			309 FLOOR EXTENTION BLOCK	THIRD MISC. DJ	MISC. DJ/478/2025	11-06-2025	PULAK TRADEX PVT LTD Vs JIYAMISHRA ALIAS ZIYA ENTERPRISES	SAURABH MISHRA	9599862350	advocatemishra102@gmail.com	
10	SH. AJAY PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/676/2025	09-06-2025	UNION BANK OF INDIA Vs BHOLA SINGH RAWAT	ALOK KUMAR(P),	9911000126	ALOK.ADV2004@gmail.com	05.06.2025
			307	Civil	CS DJ/661/2025	23-06-2025	KULDEEP CHAUDHARY Vs SDM (CIVIL LINES)	Rahul Chauhan(P),	8750883003	N.A.	23.06.2025
			307	Civil	CS (COMM)/691/2025	23-06-2025	PUMA SE Vs Jeetendra Singh alias Jeetu Gurjar	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	05.05.2025
			307	Civil	CS (COMM)/690/2025	23-06-2025	PUMA SE Vs DINESH BINDAL and ANR	Prachi Gupta(P),	9911703098	prachi.gupta@pamslegal.com	05.05.2025
			307	Civil	CS DJ/662/2025	24-06-2025	SMT HEMA HOLLANI Vs Sh SUDESH HOLLANI	Rahul Kadyan	9868068529	rahulkadyan2008@yahoo.com	19.06.2025
			307	Civil	CS DJ/663/2025	24-06-2025	Narender Kumar Sharma Vs Aruna Sharma ANRSMT HEMA HOLLANI Vs Sh SUDESH HOLLANI	Ghanshyam Dass Sharma	NA	NA	18.06.2025
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS (COMM)/652/2025	03-06-2025	BANK OF BARODA Vs Mahender Kumar	Geetanjali sharma	8588821631	Advocate.134@gmail.com	30.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/658/2025	04-06-2025	Miscellaneous Vs M/s PRAMOD TELECOM PRIVATE LIMITED	Surender tyagi	999993833	surendersuparn@gmail.com	26.05.2025
			COURT ROOM 310	CS (COMM)	CS (COMM)/679/2025	09-06-2025	PUNJABI CHAAP CORNER PRIVATE LIMITED Vs PUNJABI CHAAP CORNER	Anshima Puri	9811059395	puris_1@yahoo.co.in	24.05.2025
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	OMP I COMM	469/2025	03.06.2025	KARAN GROVER V/S SARKAR VISION CULTURE MEDIA SERVICES LLP	ABHINAV GARG	9810196968	ADV.ABHINAVGARG@GMAIL.COM	

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		401	OMP I COMM	477/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMP I COMM	478/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMP I COMM	479/2025	03.06.2025	M/S JAGMOHAN ENTERPRIS LLP V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	OMP I COMM	480/2025	03.06.2025	RAMA KAPOOR V/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	ARB.A.COMM	3/2025	04.06.2025	SATYAM POLYKNITS V/S EXCEL VINYL COATINGS PVT LTD	PANKAJ MEHTA	9811253529	PASNKAJ@FO RTUNE LEGAL.IN	
		401	MISC DJ	463/2025	06.06.2025	K.C.KHANDELWAL V/S M/S SAWARIYA COLLECTION	SACHIT GUPTA	9999130288	KCGANDPARTNERS@GMAIL.COM	
		401	EX COMM	297/2025	06.06.2025	CITY SWEEP SERVICES LLP V/S MUNICIPAL CORPORATION OF DELHI	SARAD KUMAR SUNNY	9958178853	SARADKSUNNY@GMAIL.COM	
		401	EX COMM	298/2025	06.06.2025	SAVITRI DEVI GUPTA V/S NW INDIA ASSURANCE CO. LTD	AYUSH MITTAL	9818621176	ADVAYUSH MITTAL@GMAIL.COM	
		401	OMP I COMM	490/2025	06.06.2025	M/S BROOKEL LTD V/S M/S NEO DEVELOPERS PVT LTD	RAJINDER SINGH	9818489589	OFFICE@RAJINDERSINGH.CO.IN	
		401	CS COMM	665/2025	06.06.2025	RAI SAHIB LAXMI NARAIN CHARITABLE TRUST & ORS V/S NEELAM KUMAR	BANKUR MAHINDR	9891051888	ANKUR.MAHINDRO@KREDJURE.IN	29.05.2025
		401	MISC DJ	466/2025	06.06.2025	SHRI DAYA RAM GOYAL V/S RADHA AGGARWAL	MOHAR SINGH	9213392006	KMSLAWCHAMBER@GMAIL.COM	
		401	CS COMM	673/2025	09.06.2025	UNION BANK OF INDIA V/S SANJEEV KUMAR	ALOK KUMAR	9911000126	ALOK.ADV2001@GMAIL.COM	05.06.2025
13	SH. M.K NAGPAL DISTRICT COMMERCIAL COURT	CENTRAL COURT ROOM 402	CIVIL SUIT	EX. (COMM) 288/2025	02.06.2025	NEERAJ AGGARWAL V/S MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034@gmail.com	
		COURT ROOM 402	CIVIL SUIT	EX. (COMM) 289/2025	02.06.2025	AGGARWAL ASSOCITES V/S MCD	PANKAJ ROY KOTRA	9811070396	pankajkotra034@gmail.com	

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		COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 475/2025	03.06.2025	JAGMOHAN ENTERPRISES LLP VS NEO DEVELOPERS PVT. LTD.	RAJINDER SINGH	9818489989	office@rajindersingh.co.in	na
		COURT ROOM 402	CIVIL SUIT	OMP(I) COMM 476/2025	03.06.2025	ZAINAB BUKHARI VS ROYAL CASA	DEWAN	8882754440	service@dewanadvocates.com	na
		COURT ROOM 402	CIVIL SUIT	CS(COMM) 657/2025	04.06.2025	AMANDEEP SINGH ANAND VS TOTAL GRAPHIC PRINT SOLUTION	rajeev Upadhyay	9212002825	advrajeevupadhyay84@gmail.com	31.05.2025
		COURT ROOM 402	CIVIL SUIT	EX. (COMM) 294/2025	04.06.2025	M/S DIGVIJAY SANITATION VS DELHI BOARD	VIVEKANA JAL	na	vivekanandlaw@gmail.com	na
14	SH. ASHUTOSH KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS	CS (COMM)/491/2025	03-06-2025	ISHA SHARMA PROP OF M/S INDUSTRIES Vs CASTLE VALVES LIMITED THROUGH	PAWAN SWAMI(P),	9810775051	prashantbatra76@gmail.com	25-05-2025
			OMP	OMP (COMM)/718/2025	03-06-2025	THERMAL ENGINEERS AND INSULATORS PVT LTD Vs GNCTD	Saurav Singh Yadav(P),	8954377855	sauravyadavri@gmail.com	30-05-2025
			CS	CS (COMM)/510/2025	05-06-2025	M/S MEMBRANE DECORS Vs M/S VGAUR INTERIORS	Tarun Sharma(P),	9999199160	advtarunsharma24@gmail.com	15-04-2025
			CS	CS (COMM)/516/2025	06-06-2025	Bank of Baroda Vs SUMIT GOUTAM	Davinder Kumar(P),	9868740548	advocatedavinderkumari986@gmail.com	27-05-2025
15	MS. VINEETA GOYAL DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	CS/(COMM)	492/2025	03.06.2025	M/S BALAJI ENGINEERS VS. M/S MEDICAL PRODUCT SERVICE	VIJAY VATS	9582828322	advocatevijayvats789@gmail.com	30.05.2025
			CS/(COMM)	493/2025	03.06.2025	RISHI KUMAR VS. OKAYA POWER PVT LTD	A.K. SINGH	9654546133	ajay19jan73@gmail.com	20.01.2025
			CS/(COMM)	501/2025	04.06.2025	ARYA SAMAJ MANDIR SARABJIT SINGH VS. BAHAL	VINEET BAHAL	9210092100	advocatebahl@hotmail.com	10.10.2024
			CS/(COMM)	502/2025	04.06.2025	DISHA GLOBAL EXIM VS. DIVYANSH STEEL TRADERS	PRABHJOT SINGH DHILLON	8588893062	adv.prabhjotdhilon@gmail.com	24.04.2025
			CS/(COMM)	503/2025	05.06.2025	CALPRO SPECIALITIES PVT LTD VS. SUPER MARCHES 37 TRADERS	DIWAN SINGH CHAWLA	9868359114	diwankali1990@gmail.com	02.06.2025
16	SH. RAGHUBIR SINGH DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST		Execution (Comm.)/191/2025	09-06-2025	RAVI KANT MANGA MAJIDUL NISHA Vs. Mentioned	Not Mentioned	Not Mentioned	Not Mentioned	
				OMP (COMM.)/735/2025	08-06-2025	Shubham satchandra tripathi Vs Vikrant Malik	Not Mentioned	Not Mentioned	Not Mentioned	

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17	SH. AGGARWAL, JUDGE (COMMERCIAL COURT)	SANJEEV DISTRICT JUDGE (COMMERCIAL COURT)	WEST	OMP (I) COMM	OMP (COMM.)/715/2025	03-06-2025	Yes Bank Ltd Vs RAJESH KUMAR VISHWAKARMA	LALIT PANDEY	8130383143	lalitpandeyadv@gmail.com	NIL
				CS (COMM)	CS (COMM)/498/2025	04-06-2025	BANK OF BARODA Chandra Pratap Singh And Ors Vs DEEPA GUPTA	DEEPA GUPTA	9312292558	advocate.deepa.gupta@gmail.com	02-06-2025
				CS (COMM)	CS (COMM)/499/2025	04-06-2025	MS SPARROW INDIA ENTERPRISES Vs DEEPAK VERMA	C P MALIK	9212057049	cpmalikl@gmail.com	23-05-2025
				OMP (I) COMM	CS (COMM)/500/2025	04-06-2025	MS SPARROW INDIA ENTERPRISES Vs RENU SHARMA	C P MALIK	9212057049	cpmalikl@gmail.com	23-05-2025
				OMP (I) COMM	OMP (COMM.)/727/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs AMIT GULIA	SUNNY ARORA	9910574027	albuslawflrms@gmail.com	NIL
				OMP (I) COMM	OMP (COMM.)/728/2025	04-06-2025	SHRIRAM FINANCE LIMITED Vs ARSAL BILAL	SUNNY ARORA	9910574027	albuslawflrms@gmail.com	NIL
				CS (COMM)	CS (COMM)/504/2025	05-06-2025	ROBIN SINGH Vs LAKHVINDER KAUR	VINAY BHASIN	9914029491	vinaykumarbhasin@gmail.com	31-05-2025
				CS (COMM)	OMP (COMM.)/730/2025	05-06-2025	SHRIRAM FINANCE LIMITED Vs TARUN KATARIA	SUNNY ARORA	9910574027	albuslawflrms@gmail.com	NIL
				OMP (I) COMM	CS (COMM)/514/2025	06-06-2025	GOLDEN SPARROW INDIA ENTERPRISES Vs GREEN STUDIO	C P MALIK	9212057049	cpmalikl@gmail.com	03-06-2025
				CS (COMM)	CS (COMM)/515/2025	06-06-2025	SHUBHAM GARG PROP OP M/S RAI IMPEX Vs ATUL VERMA PROP OF M/S ATUL VERMA	AMIT TAYAL	9818033445	amit.tayal23@gmail.com	09-05-2025
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	WEST	OMP (I) COMM	CS (COMM)/517/2025	09-06-2025	BESTIME TRADING COMPANY PRIVATE LIMITED Vs Health Family Hospital	SHIVEN BANGA	7838443353	advshivenbanga@gmail.com	17-05-2025
				CS (COMM)	CS (COMM)/485/2025	02-06-2025	OZONE OVERSEAS PRIVATE LIMITED Vs Deepak Gupta trading as M/s Iron Metal	Surinder Singh	93 1 1325398	surindersgl@gmail.com	28.04.2025
				CS (COMM)	CS (COMM)/490/2025	03-06-2025	Hari Srivastava SNNR Private Limited Vs Nath Ankit Kumar	Ankit Kumar	9015505737	niyamamlawoffices@gmail.com	30.05.2025
				Misc DJ	Misc DJ/576/2025	04-06-2025	Raj Nischal Sukhwinder Singh Vs Baboo Siddhartha Yadav	Siddhartha Yadav	9811087543	siddharthayadavadvocate@gmail.com	23.05.2025
Misc DJ	Misc DJ/577/2025	04-06-2025	Raj Nischal Sukhwinder Singh Vs Baboo Siddhartha Yadav	Siddhartha Yadav	9811087543	siddharthayadavadvocate@gmail.com	23.05.2025				

COURT NO.	DISTRICT COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
		CS (COMM)/505/2025	CS (COMM)/505/2025	05-06-2025	Ajay Kohli Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_mohi@rediffmail.com	02.06.2025
		CS (COMM)/506/2025	CS (COMM)/506/2025	05-06-2025	M/s Karytron Electricals Pvt Ltd Vs M/s Solar Smith Energy Pvt Ltd	Rohit Kumar Modi	9810243904	Rkm_mohi@rediffmail.com	02.06.2025
		CS (COMM)/507/2025	CS (COMM)/507/2025	05-06-2025	PUNJAB NATIONAL BANK Vs VISHAL	Parikshit Mahipal	9868873986	pmahipal09@gmail.com	03.06.2025
		CS (COMM)/508/2025	CS (COMM)/508/2025	05-06-2025	A BIODEGRADABLE PRODUCTS PVT LTD Vs DHANSAGAR MACHINERY	Sanjeev Singh	9811129304	litigation@singhassociates.com	27.05.2025
		OMP (COMM.)/732/2025	OMP (COMM.)/732/2025	09-06-2025	SHRI RAJESH GUPTA HomeSpoon Food Industries Private Limited	Shiven Banga	7838443353	advshivenbanga@gmail.com	
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	Execution (Comm.)/186/2025	Execution (Comm.)/186/2025	02-06-2025	RAJESH ARORA Vs PAWAN AGGARWAL			
		CS (COMM)/486/2025	CS (COMM)/486/2025	02-06-2025	M/S SIRCAPAINTS LTD Vs P G KALE AND SONS	PARTH INDIASHARMA	9810866704	OFFICEOFPARTHSHARMA@GMAIL.COM	30-05-2025
		CS (COMM)/487/2025	CS (COMM)/487/2025	02-06-2025	M/S BIKRAMJI PURE LIQUORS PRIVATE LIMITED Vs ICICI LOMBARD GENERAL INVESTMENT CO	NAGENDRAPRATAP SINGH	8510005604	NPSINGHANDASSOCIATES@GMAIL.COM	29-05-2025
		CS (COMM)/494/2025	CS (COMM)/494/2025	03-06-2025	M/S VIRMAL PAINTS Hubbit	AMIT KUMAR	8920634302		02-06-2025
		OMP (COMM.)/722/2025	OMP (COMM.)/722/2025	03-06-2025	Yes Bank Ltd Vs AAESHA AAESHA	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025
		OMP (COMM.)/723/2025	OMP (COMM.)/723/2025	03-06-2025	Yes Bank Ltd Vs MUSTAKEEM MUSTAKEEM	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-06-2025
		OMP (COMM.)/724/2025	OMP (COMM.)/724/2025	03-06-2025	Yes Bank Ltd Vs GURNAM SINGH	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-06-2025
		CS (COMM)/496/2025	CS (COMM)/496/2025	04-06-2025	MACRAAN TELECOM SERVICES PVT LTD Vs ANGEL SOLUTIONS	NITESH KUMAR	8826747120	JITEJHA0G@GMAIL.COM	03-06-2025
		CS (COMM)/497/2025	CS (COMM)/497/2025	04-06-2025	BANK BARODA Gulab Majithia	DEEPA VS GUPTA	9312292558	ADVOCATE.DEEPA.GUPTA@GMAIL.COM	03-06-2025
		Misc DJ/580/2025	Misc DJ/580/2025	04-06-2025	Shree Trader amocon	Shyam Vs SAGAR	8572822674	SAGARNANDALZK@GMAIL.COM	03-06-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/726/2025	OMP (COMM.)/726/2025	04-06-2025	Yes Bank Ltd Vs RAMESH CHOUHAN	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	03-06-2025
				Execution (Comm.)/189/2025	Execution (Comm.)/189/2025	05-06-2025	MS BLISS REFRIGERATION P LTD Vs SATYA NARAIN SHARMA				
				CS (COMM)/509/2025	CS (COMM)/509/2025	05-06-2025	VASON PRINTOPACK PRIVATE LIMITED Vs Lovyam Udyog and Packers	MANEESH GUMBER	9911315304	ASCENTLAWFIRM@GMAIL.COM	03-06-2025
				CS (COMM)/512/2025	CS (COMM)/512/2025	06-06-2025	Union Bank of India Vs Zahid Abbas	HARI KISHAN	9818038911	HKA.DELHI@GMAIL.COM	04-06-2025
				CS (COMM)/513/2025	CS (COMM)/513/2025	06-06-2025	Bank of Baroda Vs Dinesh Kumar	DAVINDER KUMAR	9868740548	ADVOCATEDAVINDERKUMAR1986@GMAIL.COM	04-06-2025
				Ex.COMM Award by Arb. Comm./26/2025	Ex.COMM - Award by Arb. Comm./26/2025	09-06-2025	LEVIS STRAUSS AND CO Vs MOHD SHAREEF				
				CS (COMM)/518/2025	CS (COMM)/518/2025	09-06-2025	SHELLZ INDIA LTD Vs CHANDRAKALAM	PRAMOD KUMAR AGARWAL	9868920473	PKAGG.ADV@GMAIL.COM	05-06-2025
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		CS(COMM)	442/2025	02.06.2025	HARSH JAIN VS. M/S MAHENDWAS	ADV. RPN. NIKITA SETHI	9588174061	NIKITA@RALEGAL.CO.IN	26.05.2025
				CS(COMM)	443/2025	02.06.2025	DEUTSCHE BANK AG VS. M/S ACE INFRA TECH AND ORS.	SURI AND COMPANY	9971357074, 9711066810	LITIGATION@SURICO.IN	05.05.2025
				CS(COMM)	452/2025	04.06.2025	M/S VAYUDOOT MULTI SERVICES VS. ALLIANCE AIR AVIATION LIMITED	RAKESH KUMAR	9711749492	NOT AVAILABLE	03.06.2025
				CS(COMM)	457/2025	05.06.2025	DELHI INTEGRATED MULTI-MODAL TRANSIT SYSTEM LTD. VS. M/S TRIG	UPSCALE LEGAL	8882440743	INFO@UPSCALELEGAL.COM	22.05.2025
				CS(COMM)	456/2025	05.06.2025	M/S UNION BANK OF INDIA VS. SHRI HANUMAN PRASAD	RAJENDRA YADAV	9312046733	YADAVRAZEN@GMAIL.COM	30.05.2025
				OMP(COMM)	83/2025	05.06.2025	IQBAL SINGH SETHI & ORS VS. PRASAD IVP CLINIC PVT. LTD.	KUNAL KHERR	9910072729	KHERKUNAL@GMAIL.COM	26.05.2025
				CS(COMM)	468/2025	06.06.2025	L K PRIME TECHNICAL PVT. LTD. VS. TELEGRAM LLC & ORS.	MR. SANSKAR AGGARWAL AND MR. BHAVYA KOHLI	7838837246, 9999239545	SNBLEGALLITIGATION@GMAIL.COM	01.06.2025
				CS(COMM)	467/2025	06.06.2025	CANARA BANK VS. ROHIT MATTA	ARUN DUGGAL	9811024490	ARUNDUGGAL@YAHOO.IN	28.05.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			1	CS(COMM)	466/2025	06.06.2025	GRINGO ENTERTAINMENT LLP VS. MR. KIRAT SINGHS AKA KIRAT GILL	DEEPAK KOHLI ASSOCIATE	981192957, 9582063085	KOHLI.DEEPAAK@HOTMAIL.COM, M.SHARIQ.K@GMAIL.COM	29.05.2025
			1	CS(COMM)	465/2025	06.06.2025	UNION INDIA SHREE SALES AND ORS.	OFROHTAS VS. KUMAR RAMAJAJORIA AND	9868750997	RKJAJORIA26@GMAIL.COM	30.05.2025
			1	CS(COMM)	482/2025	09.06.2025	POWER STOCKS CONSULTING PVT. LTD. VS. TELEGRAM FZ LLC & ORS.	OFJEEVESH PROMEHTA	9811617186	JEEVESH@MARENLEGAL.NET	05.06.2025
21	SH. BALWANT RAJ BANSAL, JUDGE	NEW DELHI	25	CS (COMM)/441/2025	CS (COMM)/441/2025	02-06-2025		Gurvinder Suri(P),	9971357074	litigation@surico.in	28.05.2025
			25	CS (COMM)/439/2025	CS (COMM)/439/2025	02-06-2025		Gurvinder Suri(P),	9971357074	litigation@surico.in	27.05.2025
			25	CS (COMM)/440/2025	CS (COMM)/440/2025	02-06-2025		Gurvinder Suri(P),	9971357074	litigation@surico.in	29.05.2025
			25	CS (COMM)/448/2025	CS (COMM)/448/2025	03-06-2025		Shreshth Jain(P),	9871206484	shreshth@lawkins.in	01.06.2025
			25	CS (COMM)/447/2025	CS (COMM)/447/2025	03-06-2025		Sidhant Kumar(P),	9899675905	ASAXENA@UNUMLAW.IN	25.05.2025
			25	CS (COMM)/451/2025	CS (COMM)/451/2025	04-06-2025		Shaurya Nirwal(P),	9899867235	r.sudhinder@aragus-p.com	22.05.2025
			25	CS (COMM)/454/2025	CS (COMM)/454/2025	05-06-2025		Rakesh Chaudhary(P),	98111-88090	NOT PROVIDED	01.06.2025
			25	CS (COMM)/455/2025	CS (COMM)/455/2025	05-06-2025		Prateek Bajaj(P),	8800776700	advprateekbajaj@gmail.com	02.06.2025
			25	CS (COMM)/458/2025	CS (COMM)/458/2025	05-06-2025		JUNEANK MAHAJAN(P),	9873347330	JUNEAnak mahajan05@yahoo.com	27.05.2025
			25	CS (COMM)/453/2025	CS (COMM)/453/2025	05-06-2025		SIDDHARTH AGGARWAL(P),	9871588350	SA9870@GMAIL.COM	01.06.2025
			25	OMP (COMM)/84/2025	OMP (COMM)/84/2025	05-06-2025		Shiv Tyagi(P),	9811059032	shivktyaga@gmail.com	02.06.2025
			25	CS (COMM)/474/2025	CS (COMM)/474/2025	06-06-2025		Bhavya Kohli(P),	7838837246	NOT PROVIDED	05.06.2025

COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			CS (COMM)/475/2025	CS (COMM)/475/2025	06-06-2025		Himanshu Dhawan(P),	8750021607	Contact@UtkrishthaLaw.Com	29.05.2025
			CS (COMM)/476/2025	CS (COMM)/476/2025	06-06-2025		SHUBHAM AGARWAL(P),	8800262007	shubham.agarwal@avslegal.in	05.06.2025
			CS (COMM)/477/2025	CS (COMM)/477/2025	06-06-2025		ANUJ AGARWAL(P),	9999490798	advocateanujagarwal@yahoo.com	02.06.2025
			CS (COMM)/478/2025	CS (COMM)/478/2025	09-06-2025		Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			CS (COMM)/479/2025	CS (COMM)/479/2025	09-06-2025		Shailen Bhatia(P),	9818558690	advocate.shailenbhatia89@gmail.com	05.06.2025
			CS (COMM)/480/2025	CS (COMM)/480/2025	09-06-2025	Jaspal Kaur Vs Telegram FZ LLC	SWAPNIL GAUR(P),	9897905254	swapnilgaur@rlegal.co.in	06.06.2025
			CS (COMM)/481/2025	CS (COMM)/481/2025	09-06-2025		Pranav Gupta(P),	9810083029	debasishrnoitra@gmail.com	06.06.2025
22	MA. HIMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-03		APPEAL U/S 37 OF ARBITRATION & CONCILIATION ACT	ARB (COMM)/9/2025	02-06-2025	ANNAPURNA AGRO AGENCIES VS CNH INDUSTRIAL CAPITAL (INDIA) PVT	ANOOP PRAKASH AWASTHI(P),	9891491829	anoopcl@gmail.com	30-05-2025
			SUIT FORCS TRADEMARKS	(COMM)/445/2025	02-06-2025	IV TODAY NETWORK LIMITED AND ANR VS CENTENARIANS LIFE SCIENCES PRIVATE	RADHIKA GUPTA(P),	9958387755	RADHIKAGUPTA144@GMAIL.COM	17-05-2025
			SUIT FORCS RECOVERY	(COMM)/446/2025	02-06-2025	AMIT DEY PHOTOGRAPHY VS REVOLT INTELLICORP PVT LTD AND ORS	KAMLESH SURESH PRASAD(P),	NOT AVAILABLE	NOT AVAILABLE	24-05-2025
			SUIT FORCS RECOVERY	(COMM)/444/2025	02-06-2025	DEUTSCHE BANK AG VS MS JUPITER ENTERPRISES THROUGH ITS PARTNER MR SANNONEI	GURVINDE R SURI(P),	9871692197	litigation@surico.in	24-05-2025
			SUIT FORCS RECOVERY	(COMM)/450/2025	03-06-2025	PERNOD RICARD INDIA PVT LTD VS CHOUHARY WINES AND ORS	ANKUR SINGHAL(P),	9811126091	ankursinghaladvocate@gmail.com	27-05-2025
			SUIT FORCS RECOVERY	(COMM)/461/2025	05-06-2025	B R TECH TEX VS PHARMACEUTICAL	KAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	23-05-2025
			SUIT FORCS RECOVERY	(COMM)/460/2025	05-06-2025	B R TECH TEX VS JK DYESS AND CHEM	KAMAL RAJ SAXENA(P),	NOT AVAILABLE	NOT AVAILABLE	23-05-2025
			SUIT FORCS RECOVERY	(COMM)/464/2025	05-06-2025	COMMITTED CARGO CARE LIMITED VS CROSSBORDER LOGISTECH PVT LTD	NAINA WALIA(P),	8527287243	NOT AVAILABLE	28-05-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			24	SUIT FOR RECOVERY	FORCS (COMM)/462/2025	05-06-2025	STATE BANK OF INDIA VS RAVINDER KUMAR VOHRA PROPRIETOR M/S SANTOSH KANTHARAS	SHIV TIYAGI(P),	NOT AVAILABLE	NOT AVAILABLE	29-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/459/2025	05-06-2025	VEENA BIRLA VS M S GORISH CHANDER KAPOOR AND COMPANY	RATHONPINA O THANGAL(P),	NOT AVAILABLE	NOT AVAILABLE	31-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/463/2025	05-06-2025	ELEKORE SYSTEMS LTD VS BHUPENDRA SINGH HORA PROP ANJANI MINERALS AND	VIBHOR GARG(P),	9811352998	vibhor@bavlegal.in	27-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/471/2025	06-06-2025	CITY MARBLE AND GRANITES VS NARAYAN SUDHEESH	BANKUR AGARWAL(P),	9718490218	agarwalassociat1@gmail.com	28-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/470/2025	06-06-2025	ADIL AMIR VS M/S RAJASTHANI STONE ART	AVINASH KUMAR TRIVEDI(P)	9871441764	avinashtrivedi1legal@gmail.com	29-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/472/2025	06-06-2025	ABWAAB TECHNOLOGIES INC VS TELEGRAM FZ LLC	SWAPNIL GAUR(P),	9971339121	legal@ralegal.co.in	03-06-2025
			24	SUIT FOR TRADEMARKS	FORCS (COMM)/473/2025	06-06-2025	PARLE PRODUCTS LTD AND ANR VS RAJESH MANGAL AND ANR	SUDARSHA BANSAL(P),	9810132015	NOT AVAILABLE	12-05-2025
			24	SUIT FOR RECOVERY	FORCS (COMM)/483/2025	09-06-2025	UNION BANK OF INDIA VS MUSKAN RAWAT	MANOJ KUMAR(P),	8750677946	manojbarhela1971@gmail.com	27-05-2025
			24	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/86/2025	09-06-2025	M/S AROMA HAMIR REAL ESTATE LTD	CHAITAN LALIT SHARMA(P)	9971040514	imsadv01@gmail.com	05-06-2025
23	MS. SAVITA RAO, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	CIVIL CASES	CS (COMM)/274/2025	02-06-2025	Webkul Software Pvt Ltd Vs Sagar Agrawal	Pushkar Kumar(P),	8439712421	sagar199518@gmail.com	31.05.2025
			12, New Court Block-I	CIVIL CASES	CS (COMM)/282/2025	05-06-2025	KAMAL JAIN Vs DEEPAK AGGARWAL	KANT SHRISoni(P),	9818348100	vishalsoniaadv@gmail.com	03.06.2025
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM)/280/2025	04-06-2025	Helios Tech Solutions MGF Metropolitan Mall	VS YATHARTH SINGH(P),	9654900405	achin@aylegal LLP.com	06.06.2025
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/277/2025	03-06-2025	SAAVI ENTERPRISES Vs WILBURG LIVING SOLUTIONS PRIVATE LIMITED	Anurag Ranjan	9899499121	anuragranjan@legalvistas.com	27-05-2025
			17, New Court Block-I	Commercial	CS (COMM)/287/2025	06-06-2025	BHIM SINGH AND ANR VS AGS TRANSACTIONS TECHNOLOGIES LTD AND ORS	Mohd Asif	9810379348	Nor provided	30-11-2024 & 02-06-2025
26	SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT.	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/275/2025	02/06/2025	OPTIMUM TECHNOLOGIES Vs FICAN TECHNOLOGY PVT LTD	Mirza Maaz Baig(P),	8299346251	advocatemirzadelhi@gmail.com	28.05.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			29, New Court Block-II	Commercial	CS (COMM)/285/2025	06/06/2025	M/S OMANSHI ENTERPRISES LIMITED Vs KAYEM FOOD INDUSTRIES PRIVATE LIMITED	KAPIL DUA(P),	9811590282	adv.kapildua@gmail.com	22.05.2025
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	CS(COMM)	504/2025	09-06-2025	KBSH PVT. LTD Vs CHARANJEET SINGH	GAURAV GUPTA	9958444233	gaurav@gauravgupta.net.in	PENDING
29	MS. NIKHIL CHOPRA, DISTRICT JUDGE	SOUTH-EAST	14	COMMERCIAL SUIT	CS/COMM/476/2025	02.06.2025	MIRZA MOHD KHALI VS. R & YADAV CONSULTING	RAJENDRA RYADAV	9312046733	YADAVRAZEN@GMAIL.COM	30.05.2025
					CS/COMM/477/2025	02.06.2025	CYFUTUNE INDIA PVT. LTD. VS. NATIONAL INFORMATICS CENTRE & ANR.	PANKAJ BHAGAT	9871441415	JALPALEGAL@GMAIL.COM	01.11.2019
					CS/COMM/480/2025	03.06.2025	M/S FINER ORGANICS INDUSTRIES LTD. VS. M/S NEXUS EXHIBITIONS PVT. LTD.	ANJLIKA CHOPRA	9810118877	ANJLIKACHOPRA@GMAIL.COM	24.05.2025
					CS/COMM/499/2025	06.06.2025	BANK OF BARODA NUSRAT FAROOQ	NIRMAL KUMAR	9953123141	AMB.NIRMAL@GMAIL.COM	22.05.2025
					CS/COMM/500/2025	06.06.2025	CANARA BANK VS. KUMAR	CHITRA VINODMALHOTRA	9212888057	N/A	25.01.2025
					CS/COMM/510/2025	10.06.2025	THE NEW INDIA ASSURANCE CO. LTD. VS. M/S NTC SUPPLY CHAIN SOLUTIONS	PANKAJ SETH	9811213768	N/A	29.04.2025
					CS/COMM/507/2025	09.06.2025	SUNCARE FORMULTIONS VS. MAXKEM HEALTHCARE	BHURJATI VERMA	9811667456	DHURAJATIVERMA2YAHOO.COM	02.06.2025
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/493/2025	05-06-2025	UCO BANK ALPS INC Vs	POONAM RIMAL(P),	9643501636	contact@prilegahelps.com	25.02.2025
				Commercial Suit	CS (COMM)/501/2025	06-06-2025	MANOJ SHARMA Vs M/S MY CLASSROOM LEARNING SERVICES PVT. LTD.	WASIM KHAN(P),	7982268882	wasimm.khano4@gmail.com	02.05.2025
				Commercial Suit	CS (COMM)/502/2025	06-06-2025	SHWETA AGGARWAL Vs M/S PROPERTY ARENA REALTORS PVT. LTD.	Milind Garg(P),	9711133630	milindgargprakash@gmail.com	03.06.2025
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	Commercial Suit	CS (COMM)/475/2025	02-06-2025	CANARA BANK Vs SATENDER, PROP OF M/s AYUSH GARMENTS	FAHAD KHAN(P),	9219701292	not mentioned	30/05/25
				Commercial Suit	CS (COMM)/474/2025	02-06-2025	M/s Gonsai Logistics Pvt Ltd Vs M/s Beatbox Entertainment Pvt Ltd	Rakesh Kumar Sharma(P),	9868040826	sharmarakeshadv1@gmail.com	22/05/25

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Execution Petition	ExCOMM - Award by Arb Comm/35/2025	05-06-2025	AMARDEEP BUILDERS Vs DELHI DEVELOPMENT AUTHORITY	Akshu Jain(P),	9810300955	skjainandassociates@gmail.com	18/09/24
				Commercial Suit	CS (COMM)/496/2025	05-06-2025	M/S AMBICA ENTERPRISES Vs MR ALOK GUPTA PROPRIETOR OF M/S	SATYA PRAKASH NANGIA(P),	9811149439	advkumarkrishan@gmail.com	13/05/25
				Commercial Suit	CS (COMM)/495/2025	05-06-2025	TSI OVERSEAS PVT LTD AND R S Interiors	Alok Bhachawat(011-24324777	not mentioned	07/06/25
				Misc. Application in Suit	Misc DJ/623/2025	05-06-2025	SH MUKESH BANSAL Vs DELHI TOURISM AND TRANSPORT DEVELOPMENT CORPORATION	Durgesh Gupta(P),	9811217093	adv.durgeshgupta@gmail.com	07/05/25
				Commercial Suit	CS (COMM)/494/2025	05-06-2025	STATE BANK OF INDIA Vs MR BIGHAMBER SINGH RAWAT	Dharmendra Singh(P),	8800784740	shubhi1673@gmail.com	28/05/25
				Execution Petition	EXECUTION (COMM)/223/2025	06-06-2025	ATLAS LOGISTICS PRIVATE LIMITED Vs MR INDARJEET CHAWLA AND	Parshant Arora(P),	9555052211	aroraprashanti991@gmail.com	31/05/25
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	Commercial Suit	CS (COMM)/486/2025	05-06-2025	STATE BANK OF INDIA Vs RAMJI MANJHI	RANI BHARDWAJ	9643680913	rbhardwajassociate@gmail.com	19-05-2025
				Commercial Suit	CS (COMM)/487/2025	05-06-2025	DISTIL EDUCATION AND TECHNOLOGY PVT. LTD. Vs MACH HEALTHCARE	MITHUN KUMAR SINHA	9911294399	adyocatemksraredifimail.com	26-05-2025
				Commercial Suit	CS (COMM)/488/2025	05-06-2025	DIWAKAR GUPTA Vs M/S DAKS INDIA INDUSTRIES PVT. LTD.	Aditya Jain	8383953944,	Jain.adityaraj@yahoo.com	02-06-2025
				Commercial Suit	CS (COMM)/498/2025	06-06-2025	SS CREATION Vs APSHARA GARMENTS PVT. LTD.	Saif Ali	9718885646,		04-06-2025
				Commercial Suit	CS (COMM)/503/2025	09-06-2025	ASICS CORPORATION Vs NISHANN-E-NIMMISHAH EXPORT PVT. LTD.	Shravan Bansal	26843455	unitedmark@unitedandunited.com	06-06-2025
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST		Commercial Suit	CS (COMM)/481/2025	04-06-2025	M/S SAAMS INFOLOGY PVT. LTD. Vs M/S KRISHNA CONSTRUCTION	Pradeep Chaurasia	9899358153	Litigationmbwfirm@outlook.com	20-05-2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE VSE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/489/2025	05-06-2025	M/S FRATELLI WINES LTD. Vs M/S KANHIYA DEVELOPERS PVT. LTD. AND ORS	VISHAL KUMAR	8586047570	pritesh2092@gmail.com	18-09-2024
				Commercial Suit	CS (COMM)/505/2025	09-06-2025	DINESH ARORA Vs VINEET DAWER AND ANR.	MANOJ KUMAR	9810675719	advocatesindia@yahoo.co.in	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL								
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	201, New Building KKD	C.S.(COMM)	83/2025	02-06-2025	M/s Khushi EnterprisesVs/ S SHALIMAR TRADERS	SUNIL KUMAR	9910429037	advocateansari1979@gmail.com	30.07.2024
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE COMMERCIAL COURT	SHAHDARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/372/2025	02-06-2025	KAPIL KUMAR GUPTA Vs SATYA PAL SHARMA	Saddam Hussain			30/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/375/2025	04-06-2025	vee pee fabric pvt ltd Formerly known as MAPS Creation Pvt Ltd Vs RAVI VERMA AND ANR	samridhi			01/02/2022
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/379/2025	06-06-2025	K K Mittal Vs Tarun Kumar Sharma	dinesh kumar			30/05/2025
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/383/2025	10-06-2025	sachin goel prop of Ajanta textiles Vs Manish Goel prop of vijay fabrics	deepak singh thakur			28/05/2025
40	MS. KIRAN BANSAL, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL	CS (COMM)/370/2025	02-06-2025	M/S BHAVYA KHANNA Vs M/S NEW SHOP	kumar vikram(P).			30.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/374/2025	03-06-2025	ESHAN MIGLANI MS Vs SPIC CHEMICALS	HIMANSHU GUPTA(P).			19.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/373/2025	03-06-2025	SUNEET FINMAN LTD Vs SHAHEED AHMAD	VASEEM Mian(P).			27.05.2025
			ROOM NO 208	COMMERCIAL	CS (COMM)/378/2025	05-06-2025	STATE BANK OF INDIA Vs SHIV PRASAD PROP OF SURGICAL WORKS	Gopal Chand Sharma(P).			13.05.2025

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHIDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM)369/2025	02.06.2025	BABULAL PUROHIT VS KOLKATA BAZAR	KUSHAL VS AGGARWAL			14.05.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)376/2025	04.06.2025	M/S MAGNUS ENTERPRISES VS M/S SAR COLLULABS PVT LTD	AFROZ KHAN			02.06.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)380/2025	06.06.2025	S K MALHOTRA VS DEEPESH VINEET KUMAR	NEERAJ JOSHI			04.06.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)381/2025	06.06.2025	PRIME GOLD CABLES LTD VS MANISH GUPTA	VARUN PVT DHINGRA			04.06.2025
			303, New Court Building	CS(COMMERCIAL)	CS(COMM)382/2025	06.06.2025	BABULAL PUROHIT VS CHILUKA SHIVAL KUMAR	KUSHAL VS AGGARWAL			05.03.2025
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHIDARA	C No 304	COMMERCIAL	CS (COMM)/371/2025	02-06-2025	ALI HASAN Vs ADITYA JAIN	Beenu(P),	8929532045	-	12-03-2025
				COMMERCIAL	CS (COMM)/377/2025	04-06-2025	M/S Arihant Enterprises Vs Rahul Aggarwal	ATUL JAIN(P),	9810040036	ATULHIGHCOURT2000@YAHOO.COM	31-05-2025
				COMMERCIAL	Execution (Comm)/132/2025	05-06-2025	ASHOK KUMAR JAIN Vs RAJN MANN	Aditya Jain(P),	8383953944	jain.adityaraj@yahoo.com	-
				COMMERCIAL	MISC DJ/612/2025	12-06-2025	R B SHARMA Vs Orang Body Spa Saloon P Ltd	ML Sharma(P),	9810318865	mlsharma520@outlook.com	22-05-2025
43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
44	SH.VINOD YADAV	NORTH-WEST	NIL								
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS COMM 312/2025	03.06.2025	SUHYAM KAMAL ADHIKARI	VS ANKIT	8800348619	ankitadv96@gmail.com	28.05.2025
			603	Commercial Suit	CS COMM 319/2025	05.06.2025	M/S NISHEE INGREDIENTS PVT LTD VS M/S NUTRIWELL LABORATORY	HARPREET SINGH SUPPAL	9868312318	hppallawyer@gmail.com	01.05.2025

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			603	Commercial Suit	CS COMM/320/2025	05.06.2025	RAJRAJSHWARI CONSTRUCTION S VS OBSERVER INDIA PVT LTD	LOKESH NATH JHAS	9910515215	advlokes86@gmail.com	09.05.2025
48	SH. VIKAS DHULL	SOUTH-WEST	613	Commercial Suit	CS (COMM)/325/2025	12-06-2025	SUSHILA DEVI GUPTA Vs M/s TREHAN ATTRACTIVE AUTOMOBILES	Sh Aditya Trehan	9958869469	aditya@aditya.legal.com	30-05-2025
			613	Commercial Suit	CS (COMM)/322/2025	10-06-2025	CANARA BANK Vs MADHAVI SHARMA	Ms Chitra Malhotra	9212888057	chitramalhotra.legal@gmail.com	02-06-2025
			613	Commercial Suit	CS (COMM)/323/2025	10-06-2025	CANARA BANK Vs SALMAN KHAN	Ms Chitra Malhotra	9212888057	chitramalhotra.legal@gmail.com	02-06-2025
			613	Commercial Suit	CS (COMM)/324/2025	10-06-2025	CANARA BANK Vs SUSHEELA DEVI	Ms Chitra Malhotra	9212888057	chitramalhotra.legal@gmail.com	02-06-2025
			613	Commercial Suit	CS (COMM)/316/2025	05-06-2025	State Bank of India Vs MOHD ZAKIR HUSSAIN	Sh Aditya Kumar Rout	9999132159	akroutadvocate@gmail.com	15-05-2025
49	SH. AMIT BANSAL	SOUTH-WEST	614	COMMERCIAL SUIT	CS (COMM)/311/2025	03-06-2025	CANARA BANK ERSTWHILE SYNDICATE BANK VSA GURDEN SINGH GULATI PROP	MRS. CHITRA MALHOTRA	9212888057	CHITRAMALHOTRA@GMAIL.COM	08.05.2025
			614	COMMERCIAL SUIT	CS (COMM)/315/2025	04-06-2025	ISHWAR DAYAL PANDEY VS PANKAJ CHOPRA	MRS. VIPUL VIJAY LAMBA	9911001133	VIPULVIJAYLAMBAGMAIL.COM	29.05.2025
			614	MISCELLANEOUS	MISC ADJ/384/2025	05-06-2025	M/S COMFORT CARE SYSTEMS PVT LTD VS M/S STUP CONSULTANTS PVT LTD	MS. RICHAKADAM	9911645882	RICHAKADAM2012@GMAIL.COM	N/A
			614	ARBITRATION	OMP (COMM.)/12/2025	09-06-2025	SUMANT AGGARWAL VS COSMOS RETAIL SOLUTIONS PVT LTD	MR. SUDEVSINGH JUNEJA	9930245807	SATYAJIT@SATYAJITSARNA.COM	N/A
50	SH. RAKESH PANDIT	SOUTH-WEST	509	EX(COMM)	121/2025	03.06.2025	M/s GOYAL FOAM AND FURNITURE VS M/S SAURABH IMPEX INC	KAUSHAL	9810196274,8750044294	adv.kaushalagrawal@gmail.com	
			509	CS (COMM)	313/2025	04.06.2025	KIRAN GUPTA DIRECTOR OF MS SENARO CONSTRUCTION INDIA PVT LTD VS VANDANA DEVI	KMG LEGAL	999088888	kmglegaldelhi@gmail.com	29.05.2025
			509	CS (COMM)	314/2025	04.06.2025	DEVSONS TIMBERS VS DELCO INFRASTRUCTURE PROJECTS LIMITED	KUNAL YOGRAJ VERMA	9518200090	connect@kunal.yograjverma.in	25.04.2025
			509	CS (COMM)	317/2025	05.06.2025	MS URBAN VILLAGE PROJECTS PVT LTD THROUGH DIRECTOR MR. PRATIK PANDIAN VS M/S	HARSHIT GOEL	7355413418	harshitgoel1411@gmail.com	03.06.2025
			509	CS (COMM)	318/2025	05.06.2025	SRK INGREDIENTS PVT LTD VS SANGEETA MISHRA	HARPREET SINGH SUPPAL	9868233118	hppallawyer@gmail.com	02.04.2025

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			509	CS(COMM)	321/2025	05.06.2025	VK CONSULTANCY THROUGH ITS SOLE PROPRIETOR MR VISHAL KUMAR SINGH	SHOBHIT REEN	8879905568	shobhit.reen7@gmail.com	27.05.2025
TOTAL					240						